

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 287 of 2020

IN THE MATTER OF:

Abhijit Guhatnakurta Monitoring

Agency of the Corporate

...Appellant

Versus

Royale Partner Investment Fund Ltd

...Respondent

Present:

For Appellant:- Mr. Abhinav Vashishtha, Sr. Advocate with Mr. Nakul Sachdeva and Mr. Damandeep S.Bhalla, Advocates

For Respondent: Mr. Rajiv Ranjan Sr. Advocate, Mr Kumar Anurag Singh, Mr. Arvind Kumar Gupta and Mr. Zain A. Khan, Advocates

O R D E R

17.02.2020 Mr. Arvind Kumar Gupta, the Learned counsel for the Respondent undertakes to file Vakalatnama before the office of the Registry by today.

Hence, the Registry is directed to list the matter on **18th February, 2020**.

However, the Learned counsel for the Appellant is required to serve a copy of the Appeal paper book and other connected paper to the other side by today.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn